

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A./61/00210/2021

This the 11th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Bisharat Hussain, aged 22 years, S/o Mohd Hussain, R/o Nagrota, Tehsil and District Rajouri.

.....Applicants
(Advocate: Mr Mohd Arif)

Versus

1. Union of India, through Secretary to Government, Ministry of Defence, New Delhi-110023.
2. Director General, Border Security Force, C.G.O. Complex, Lodhi Road, New Delhi-110023.
3. Deputy Commissioner, 59 Hq BSF Campus, Rajouri-185131.
4. Deputy Inspector General of Police, BSF Rajouri-185131.

.....Respondents
(Advocate:- Mr. Raghu Mehta, Sr. C.G.S.C.)

O R D E R
[O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

At the outset, Mr Raghu Mehta, Sr.C.G.S.C. submits that the applicant has sought relief against the Border Security Force (BSF) and this Tribunal is not vested powers to assume jurisdiction of the same.

2. At this point of time, learned counsel for the applicant submits that he wants to withdraw the present OA with a liberty to file before appropriate forum.

3. Accordingly, OA is dismissed as having been withdrawn with a liberty to the applicant to approach appropriate forum, if so advised.

(ANAND MATHUR)
MEMBER (A)

ss/-

(RAKESH SAGAR JAIN)
MEMBER (J)